

CIVIL JUDGE AND JMFC, MANVI
Sri.Vijaykumar S. Hiremath
CIVIL JUDGE and JMFC, Manvi
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>03.00.04.00 PM</u>				
WARRANT TO ACCUSED				
1	C.C. 71/2020 (APPEARANCE OF ACCUSED)		Sri. H. Veeraraddi, P.I.D.C.R.B Unit Raichur. Vs Unknown	APP Vishwanath A Patil
2	C.C. 615/2012 (Evidance)		State Sirwar PS Vs Rayagouda	APP B.K.AMARESHAPPA
3	C.C. 300/2016 (Evidance)		State Excise PS Manvi Vs Rajasab	APP
4	C.C. 345/2017 (Evidance)		Sirwar PS Vs Anifa	APP MEER LIYAKHAT ALI
<u>11.00-01.00 PM</u>				
5	C.C. 638/2016 (HEARING)		Kavithal PS Vs Lachumanna	APP YOUNUS PASHA P
DEFN EVIDENCE				
6	C.C. 781/2017 (EVIDENCE)		Gruraj B.T Vs Guljar Baba	RAVI KUMAR PATIL SIDDALINGAPPA
OBJECTIONS TO IAs				
7	C.C. 40/2019 (FIRST HEARING)		Sri. Basaveshwara Pattina Souhardha Sahakari Niyamitha Sindhanur Vs Sri. Md. Gafoor S/o Rajasab	
8	C.C. 762/2018 (FRAMING OF CHARGE OR PLEA)		State by Manvi P.S. Vs Syed Jahiruddin Khadri S/o Syed Rahimuddin Khadri	APP Vijayalaxmi
9	C.C. 515/2017 (Evidance)		sirawar PS Vs Tippanna and others	APP
10	C.C. 516/2017 (Evidance)		sirwar PS Vs prakash and others	APP

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11	C.C. 147/2020 (CUSTODY MATTERS)		Sri. Veeresh S/o Amaragundappa Hugar, Age 40 years, R/o Ward No. 13 Kavithal. Vs Basava @ Basavalinga S/o Chandramappa Kembhavi, Age 48 years, R/o Basavanahutti.	
OBJECTIONS				
12	P.C.R. 81/2020 (BAIL)		Manvi P.S Vs Jilani S/o Mahiboob Sab, Occ Driver R/o Bhuranpur.	
ORDERS ON BAIL u/s 437				
13	C.C. 699/2020 (BAIL)		Mastan Sab S/o Late. Sharif Sab, age 47 years, Occ Agri., R/o Janata Colony Manvi. Vs B.H. Muneer Pasha S/o Late. Shaik Hussainsab, Age 53 yeas, Occ Agri., R/o Mehadinagar, Manvi.	K SRINIVAS RAO
14	C.C. 588/2015 (ARGUMENTS)		Sirwar PS Vs Bandenavaj so Chand Pasha	APP RAJA SHAMSUNDER NAYAK
Cases listed below are adjourned due to Covid 19				
15	Crl.Misc. 1330/2020 (APPEARANCE OF PARTY)	19-12-2020	Abdul Subhan S/o Mohammed Peer R/o Ward No. 1 Kurdi. Vs The Tahasildar, Manvi.	Smt. Stella Sharlet
16	Crl.Misc. 1331/2020 (APPEARANCE OF PARTY)	19-12-2020	Nasima Begum W/o Ayub Khan R/o Kurdi. Vs The Tahasildhar, Manvi.	Smt. Stella Sharlet
17	Crl.Misc. 1332/2020 (APPEARANCE OF PARTY)	19-12-2020	Abubakarasiddiki S/o Imamsab R/o Kurdi. Vs The Tahasildar, Manvi.	Smt. Stella Sharlet
18	Crl.Misc. 1333/2020 (APPEARANCE OF PARTY)	19-12-2020	Manasoor Nayak S/o Sabjali Nayak R/o Kurdi. Vs The Tahasildar, Manvi.	Smt. Stella Sharlet
19	Crl.Misc. 1334/2020 (APPEARANCE OF PARTY)	19-12-2020	Syed Banu W/o Syed Ismail R/o Kurdi. Vs The Tahasildar, Manvi.	Smt. Stella Sharlet

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20	Crl.Misc. 1335/2020 (APPEARANCE OF PARTY)	19-12-2020	Hameeda Begum W/o Shekshavalli R/o Kurdi. Vs The Tahasildar, Manvi.	Smt. Stella Sharlet
21	Crl.Misc. 1336/2020 (APPEARANCE OF PARTY)	19-12-2020	Mohammed Rafi S/o Khasim Sab R/o Kurdi. Vs The Tahasildar, Manvi.	Smt. Stella Sharlet
22	Crl.Misc. 1337/2020 (APPEARANCE OF PARTY)	19-12-2020	Syed Hasanmodin S/o Syed Mohammed Hussain R/o Kurdi. Vs The Tahasildar, Manvi.	Smt. Stella Sharlet
23	Crl.Misc. 1338/2020 (APPEARANCE OF PARTY)	19-12-2020	Syed Hasan Modin S/o Syed Mohammed Hussain R/o Kurdi. Vs The Tahasildar, Manvi.	Smt. Stella Sharlet
24	Crl.Misc. 1339/2020 (APPEARANCE OF PARTY)	19-12-2020	Mohammed Ekbala S/o Aslam Sab R/o Kurdi. Vs The Tahasildar Manvi.	Smt. Stella Sharlet
25	Crl.Misc. 1340/2020 (APPEARANCE OF PARTY)	19-12-2020	Syed Kurshied Ali S/o Syed Ahmad R/o Kurdi. Vs The Tahasildar, Manvi.	Smt. Stella Sharlet
26	Crl.Misc. 1341/2020 (APPEARANCE OF PARTY)	19-12-2020	Haji Pasha S/o Khasim SAb R/o Kurdi. Vs The Tahasildar, Manvi.	Smt. Stella Sharlet
27	Crl.Misc. 1342/2020 (APPEARANCE OF PARTY)	19-12-2020	Haji Malang @ Haji Pasha S/o Khasim Sab R/o Kurdi. Vs The Tahasildar, Manvi.	Smt. Stella Sharlet
28	Crl.Misc. 1343/2020 (APPEARANCE OF PARTY)	19-12-2020	Amjad S/o Mohammed Hussain R/o Kurdi. Vs The Tahasildar, Manvi.	Smt. Stella Sharlet
29	Crl.Misc. 1344/2020 (APPEARANCE OF PARTY)	19-12-2020	Syed Kurshid S/o Syed Ahmad R/o Kurdi. Vs The Tahasildar, Manvi.	Smt. Stella Sharlet
30	Crl.Misc. 1345/2020 (APPEARANCE OF PARTY)	19-12-2020	Mansoor Nayak S/o Sabjali Nayak R/o Kurdi. Vs The Thasildar, Manvi.	Smt. Stella Sharlet
31	Crl.Misc. 1346/2020 (APPEARANCE OF PARTY)	19-12-2020	Abdul Subhan S/o Mohammed Peer R/o Kurdi. Vs The Tahasildar, Manvi.	Smt. Stella Sharlet

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32	Crl.Misc. 1347/2020 (APPEARANCE OF PARTY)	19-12-2020	Haji Pasha S/o Khasim Sab R/o Kurdi. Vs The Tahasildar, Manvi.	Smt. Stella Sharlet
33	Crl.Misc. 1348/2020 (APPEARANCE OF PARTY)	19-12-2020	Ghapoor S/o Mohammed Hussain R/o Kurdi. Vs The Tahasildar, Manvi.	Smt. Stella Sharlet
34	Crl.Misc. 1349/2020 (APPEARANCE OF PARTY)	19-12-2020	Syed Rabbani R/o Kurdi. Vs The Tahasildar, Manvi.	Smt. Stella Sharlet
35	Crl.Misc. 1350/2020 (APPEARANCE OF PARTY)	19-12-2020	M. Sharif S/o M. Hussain R/o Kurdi. Vs The Tahasildar, Manvi.	Smt. Stella Sharlet
36	Crl.Misc. 1351/2020 (APPEARANCE OF PARTY)	19-12-2020	Yunus S/o Kairata Ali R/o Kurdi. Vs The Tahasildar, Manvi.	Smt. Stella Sharlet
37	Crl.Misc. 1352/2020 (APPEARANCE OF PARTY)	19-12-2020	Akbal Sab S/o Aslam Sab R/o Kurdi. Vs The Tahasildar, Manvi.	Smt. Stella Sharlet
38	Crl.Misc. 1353/2020 (APPEARANCE OF PARTY)	19-12-2020	Amjad S/o Mohammed Hussain R/o Kurdi. Vs The Tahasildar, Manvi.	Smt. Stella Sharlet
39	Crl.Misc. 1354/2020 (APPEARANCE OF PARTY)	19-12-2020	Shaik Fakquddn S/o Shaik Husain Sab R/o Kurdi. Vs The Tahasildar, Manvi.	Smt. Stella Sharlet
40	Crl.Misc. 1355/2020 (APPEARANCE OF PARTY)	19-12-2020	Abdul Raheman S/o Khadar Basha R/o Kurdi. Vs The Tahasildar, Manvi.	Smt. Stella Sharlet
41	C.C. 100/2017 (APPEARANCE OF ACCUSED)	08-01-2021	Ms Venkatasai Agro Industries Vs Amarnath alias kodikondala	
42	C.C. 292/2018 (APPEARANCE OF ACCUSED)	08-01-2021	Mahesh Vs srinivas Mathipati	SIDDALINGAPPA
43	C.C. 702/2018 (APPEARANCE OF ACCUSED)	08-01-2021	M.Ravi Vs smt.Savita S kulkarni	Basavaraj Patil
44	C.C. 724/2018 (APPEARANCE OF ACCUSED)	08-01-2021	Ravikumar Vs Lingappa	ASHOK m

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45	C.C. 81/2014 (Evidance)	12-01-2021	State of Manvi PS Vs Channabasava	APP
46	C.C. 489/2014 (Evidance)	12-01-2021	State of Manvi PS Vs Shaik Hussain @ Shakker Hussain	APP
47	C.C. 725/2018 (APPEARANCE OF ACCUSED)	18-01-2021	Bheemareddy Vs Lingappa	ASHOK m
48	C.C. 770/2018 (APPEARANCE OF ACCUSED)	18-01-2021	Basavashree Noukarana pattina sahakari sangha Ni Manvi Vs choudry JT	
49	C.C. 814/2018 (APPEARANCE OF ACCUSED)	18-01-2021	U.Manju Vs G.Suresh Kumar.	Syed Taher Hussaini Matwale
50	C.C. 836/2018 (APPEARANCE OF ACCUSED)	18-01-2021	Sri. Pampapathi Vs Sri.Hanumantha B.Negalur	SIDDALINGAPPA
51	C.C. 377/2020 (APPEARANCE OF ACCUSED)	18-01-2021	Smt. Vijaya Gunnam W/o Srinivas Rao Gunnam, Age 40 years, R/o Chagabavi Camp. Vs J. Venkatesh S/o Krishna Murthy J, Age 35 yeas, R/o Maddarki Camp.	A N RAJ
52	C.C. 378/2020 (APPEARANCE OF ACCUSED)	18-01-2021	Srinivas Rao Gunnamma S/o G Ramakrishna Rao, Age 52 years, Occ Agri., R/o Chagabavi Camp. Vs J. Nagesh S/o Krishna Murthy J, 45, R/o Maddarki Camp, PO Maddark, Tq. Shahapur,	A N RAJ
53	C.C. 465/2015 (Evidance)	20-01-2021	MANVI PS Vs Bheemanna so Basanna	APP SIDDALINGAPPA
54	C.C. 567/2015 (Evidance)	20-01-2021	MANVI PS Vs Saiyad Jairuddin Khadari so Saiyad Rahimuddin Khadari	
55	C.C. 767/2018 (FRAMING OF CHARGE OR PLEA)	03-02-2021	State by Kowthal P.S. Vs Gurulinga Aliyas Gurulingappa S/o Kanakappa	

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56	C.C. 820/2018 (FRAMING OF CHARGE OR PLEA)	03-02-2021	State by Manvi P.S. Vs Basavajaswamy Aliyas Basavaraj S/o Pampapathi	
57	C.C. 821/2018 (FRAMING OF CHARGE OR PLEA)	03-02-2021	State by Manvi P.S. Vs Mudeeppa Aliyas manayya S/o Hanumantha	
58	C.C. 880/2018 (FRAMING OF CHARGE OR PLEA)	03-02-2021	sirwar PS Vs Ramanna	
59	C.C. 54/2019 (FRAMING OF CHARGE OR PLEA)	04-02-2021	State by Sirwar P.S. Vs Davood S/o Maheboob Gudadinni	
60	C.C. 111/2019 (FRAMING OF CHARGE OR PLEA)	04-02-2021	State by Manvi P.S. Vs Vinod S/o Mallikarjuna	
61	C.C. 276/2019 (FRAMING OF CHARGE OR PLEA)	04-02-2021	State by Manvi P.S. Vs Muttanna S/o Ningappa Occ- Driver of Tipper R/o Linganagouda Stree Rona Tq- Rona Dist-Gadag.	
62	C.C. 398/2019 (FRAMING OF CHARGE OR PLEA)	04-02-2021	State by Manvi P.S. Vs Shivadoota S/o Earappa Age- 23 Occ-Driver R/o Renuka Badavane Neermanvi.	
63	C.C. 400/2019 (FRAMING OF CHARGE OR PLEA)	05-02-2021	State by Manvi P.S. Vs Erappa S/o Yankappa Aliyas Venkappa Katari Age-70 Occ- Coolie work R/o Pothnal	
64	C.C. 439/2019 (FRAMING OF CHARGE OR PLEA)	05-02-2021	State by Manvi P.S. Vs Ningappa Aliyas Ningappa S/o Mallappa Pujari Age-35 occ- Agri, R/o Donamaradi	
65	C.C. 461/2019 (FRAMING OF CHARGE OR PLEA)	05-02-2021	State by Sirwar P.S. Vs Nagaraj S/o Sabanna Age-32 Occ-Kirani Business R/o Attanur	
66	C.C. 586/2019 (FRAMING OF CHARGE OR PLEA)	06-02-2021	Manvi PS Vs Puttu aliyas Ravi, Age. 22 years, Occ. Agri, R/o Konapura Pete Manvi, Tq. Manvi, Dist. Raichur	

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67	C.C. 78/2016 (Evidance)	06-02-2021	MANVI PS Vs Shanamukha so Shivappa	
68	C.C. 283/2016 (Evidance)	06-02-2021	Manvi ps Vs Surya mukhi	
69	P.C.R. 33/2016 (Evidance)	06-02-2021	Mariyappa Vs K Laxmikanth	
70	Crl.Misc. 1357/2020 (APPEARANCE OF PARTY)	10-02-2021	Smt. Kalavathi @ Kalavthi B W/o Vijayalaxmi Prasanna Mashishhi, Age 39 yers, R/o Kavithal Now at Shimoga Vs The Chief Officer Pattana Panchayat Kavithal and all concerned.	
71	Crl.Misc. 1358/2020 (APPEARANCE OF PARTY)	10-02-2021	Ramaswamy S/o Monappa @ Manappa, Age 62 yers, Occ Agri., R/o Manvi. Vs The TMC Manvi and all concerned.	Urukunda Jagli
72	C.C. 642/2017 (APPEARANCE OF ACCUSED)	11-02-2021	Manvi PS Vs Amarayya and others	APP BNK Adv.
73	C.C. 105/2018 (APPEARANCE OF ACCUSED)	11-02-2021	Manvi PS Vs Buddayya and others	APP B.K.AMARESHAPPA
74	C.C. 132/2018 (APPEARANCE OF ACCUSED)	11-02-2021	Kavithal PS Vs Sharanappa and another	APP SIDDALINGAPPA
75	C.C. 143/2018 (APPEARANCE OF ACCUSED)	11-02-2021	sirwar PS Vs Hanumanth and ano	
76	C.C. 468/2018 (APPEARANCE OF ACCUSED)	18-02-2021	Manvi P.S Vs Basayya	
77	C.C. 639/2018 (APPEARANCE OF ACCUSED)	18-02-2021	State by Manvi P.S. Split up Vs Khadar Ali	
78	C.C. 644/2018 (APPEARANCE OF ACCUSED)	18-02-2021	State by Kavithal P.s. Vs Basanagouda	APP Mallikarjun Meti
79	C.C. 744/2018 (APPEARANCE OF ACCUSED)	18-02-2021	State by Manvi P.S. Vs Gundappa	

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80	C.C. 816/2018 (APPEARANCE OF ACCUSED)	19-02-2021	State by Manvi P.S. Vs Basavaraj Kosagi	APP
81	C.C. 718/2016 (Evidance)	23-02-2021	Manvi PS Vs Sabanna	APP Hanumanthappa Nayak
82	C.C. 325/2017 (Evidance)	23-02-2021	kavithal PS Vs Sharana Basayya	APP B.K.AMARESHAPPA
83	C.C. 329/2017 (Evidance)	23-02-2021	Kavithal PS Vs Amaresh	APP Ashok Mustoor
84	C.C. 841/2017 (Evidance)	23-02-2021	kavithal PS Vs Rudrappa and 5 others	
85	C.C. 69/2017 (FRAMING OF CHARGE OR PLEA)	25-02-2021	Manvi PS Vs Hanumanth	
86	C.C. 742/2018 (FRAMING OF CHARGE OR PLEA)	25-02-2021	Manvi PS Vs Veeresh	
87	C.C. 855/2017 (Evidance)	26-02-2021	kavithal PS Vs Basalinga and 9 others	
88	C.C. 367/2019 (APPEARANCE OF ACCUSED)	16-03-2021	State by Sirwar P.S. Vs Vijaya S/o Rangappa Occ Driver R/o Mallata	APP SIDDALINGAPPA
89	C.C. 62/2020 (APPEARANCE OF ACCUSED)	16-03-2021	L.B. Agni P.S.I, Devadurga Vs Shivanappa S/o Basappa, Age 58 years, Occ Agriculture R/o Goladinni.	APP
90	C.C. 799/2020 (APPEARANCE OF PARTY)	19-03-2021	Sri. Dattatreya Karnada C.P.I Manvi Circle. Vs Nagesh S/o Mallayya Kavali, age 43 years, Occ Agri., R/o Aldal, Tq. Manvi.	APP
91	C.C. 797/2020 (APPEARANCE OF ACCUSED)	19-03-2021	Sri. Dattatreya Karnada C.P.I Manvi Circle. Vs Channappa S/o Rajappa, Age 30 years, R/o Muran Tanda, Tq. Manvi.	APP

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92	C.C. 798/2020 (APPEARANCE OF ACCUSED)	19-03-2021	Sri. Dattatreya Karnad C.P.I, Manvi Circle. Vs Budeyya Swamy S/o Shivashankrayya Swamy, age 45 years, Occ Agri., R/o Aldal, Tq. Manvi.	APP
93	C.C. 800/2020 (APPEARANCE OF ACCUSED)	19-03-2021	Sri. Narasimha Pujari, P.C 501 Manvi P.S Vs Veeresh S/o Urukundappa, Age 37 years, Occ Driver R/o Sanna Bazar Oni Manvi.	APP

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03.00.04.00 PM				
1	O.S. 94/2012 (SUMMONS)		HUSSAIN PASHA Vs AMARAMMA	BPP Adv. JK Adv.
2	EX 7/2014 (SUMMONS)		PKGB Manvi Branch Vs Sudhakar	M. Veeranagouda
3	O.S. 78/2014 (SUMMONS)		Mumtaz Begum Vs Gousia Begum	GUMMA BASAVARAJ
4	O.S. 147/2014 (SUMMONS)		Yallappa Vs Dodda Vanakerappa	SIDDALINGAPPA GUMMA BASAVARAJ
5	EX 35/2014 (SUMMONS)		Shankargouda Vs Shigyanappa	MALLIKARJUN PATIL S.K.
6	FDP 37/2014 (SUMMONS)		Gouramma Vs EARAPPA	B.K.AMARESHAPPA A N RAJ
7	EX 2/2015 (SUMMONS)		Srikanth Vs Lakshmana	MANOHAR VISHWAKARMA
8	EX 20/2015 (SUMMONS)		Chandrappa so Suganna Kelageri Vs Sri Veerabhadrappe so Basavarajappa	GUMMA BASAVARAJ SIDDALINGAPPA
AMENDMENT				
9	O.S. 60/2016 (SUMMONS)		Ayyamma Wo Late Suresh Badiger Vs Malkajamma Wo Late Sugappa and others	SD Adv
AWAIT ORDERS				
10	O.S. 150/2015 (SUMMONS)		K.Koteshwara Rao so Gangaraju Vs Melgade Thimappam so Late Nagappa	C.Keshvarao Advocate
STEPS				

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11	FDP 12/2015 (SUMMONS)		DURUGAMMA Vs Lankayya	MANOHAR VISHWAKARMA
WRITTEN STATEMENT				
12	O.S. 241/2014 (SUMMONS)		Kalappa Vs Yankoba	B.K.AMARESHAPPA AYYAPPA GINIWAR
13	O.S. 118/2020 (APPEARANCE OF PARTY) IA/1/2020		Gurubasappa S/o Late. Hampanna, Age 59 yers, Occ Agri., R/o Hallihosur village. Vs Bettappa Gouda S/o Nagabasappa Gouda, Age 70 yeas, Occ Agri., R/o Madigeri village.	A N RAJ
14	O.S. 8/2016 (HEARING)		Akkanagamma wo GAngappa Vs Shivarajappa @ Shivanna so Late Nagaraddeppa	SIDDALINGAPPA MANOHAR VISHWAKARMA
15	O.S. 76/2016 (HEARING)		Basavarajappa Vs M Harirao	Hanumanthappa Nayak Zareena Banu
16	FDP 1/2018 (HEARING)		PragatiKrishna Gramin Bank Vs Smt Nagamma and 2 oth	M.VEERANAGOUDA Hanumanthappa Nayak
17	O.S. 83/2019 (HEARING) IA/1/2019		Shashikala W/o Sangappagouda, Age. 55 Yrs, Occ. Agri, R/o Goudar Oni, Gabburu village, Tq. Devadurg Vs Yankappa S/o Kallurayya, Age. 45 Yrs. Occ. Agri, R/o Kurdi village, Tq. Manvi	Vijayalaxmi Hosamani M.VEERANAGOUDA
<u>11.00-01.00 PM</u>				
18	O.S. 105/2014 (EVIDENCE)		Lingaraj Patil Vs NAGARAJ NAYAK	GUMMA BASAVARAJ
19	O.S. 233/2014 (EVIDENCE)		Parvathi Vs Smt. Lakshmi	B.K.AMARESHAPPA M.VEERANAGOUDA CKR Adv.
FURTHER EVIDENCE FOR DEFND				
20	O.S. 109/2011 (EVIDENCE)		UMADEVI Vs HULIGEPPA	AYYAPPA GINIWAR B.K.AMARESHAPPA

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21	O.S. 76/2017 (ARGUMENTS)		shivakumar Vs Basavaraj and 3 others	GUMMA BASAVARAJ
OBJECTIONS TO IAs				
22	O.S. 140/2011 (FIRST HEARING)		KUDARATH ALI Vs SANNA BASAVA	GUMMA BASAVARAJ RAJA SHAMSUNDER NAYAK
23	O.S. 12/2014 (FIRST HEARING)		Ayyappa Vs Dodda Mallikarjuna	RAJA SHAMSUNDER NAYAK
24	FDP 29/2014 (FIRST HEARING)		Smt. G. Sunitha Vs G. Earayamma	MEER LIYAKHAT ALI
25	FDP 7/2020 (FIRST HEARING)		Yallamma W/o Late. Hanumantha, Age 70 years, Occ Coolie R/o Konapur Pete manvi. Vs Dyavanna S/o Fakeerappa, Age 26 years, Occ Agri., R/o Katariki village.	S.Q.Rizwan
26	O.S. 50/2018 (Evidance)		Smt. Venku Bai W/o Late Jagannath Rao Late Bindu Rao Vs Devendrappa S/o Late Gadi Lingappa	K SRINIVAS RAO B.K.AMARESHAPPA
Cases listed below are adjourned due to Covid 19				
27	O.S. 252/2014 (EVIDENCE)	12-01-2021	R. Yenkantha Shetty Vs The Branch Manager, SBI Manvi branch	MALLIKARJUN PATIL